

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BNG GLOBAL INDIA LIMITED OPERATING IN ASSURED RETURN INVESTMENT
SCHEME
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BNG GLOBAL INDIA LIMITED CIN: U52590DL2011PLC225377
2.	Address of the registered office	GD ITL A-09 Northex Tower, 5th Floor, 504 Netaji Shubhash Place, Pitampura, Delhi-110034
3.	URL of website	The Corporate Debtor does not have any website
4.	Details of place where majority of fixed assets are located	Not known
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the RP by mailing to the following id: cirp.bngglobal@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be obtained from the RP by mailing to the following id: cirp.bngglobal@gmail.com
10.	Last date for receipt of expression of interest	01.06.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.06.2023
12.	Last date for submission of objections to provisional list	16.06.2023
13.	Process email id to submit EOI	cirp.bngglobal@gmail.com

Harish Taneja
Resolution Professional
 BNG Global India Limited
 IBBI Regd. No. IBBI/IPA-002/IP-N00088/2017-18/10229
 Correspondence Address: 302, 3rd Floor, R.G. Trade Tower,
 Netaji Subhash Palace, Pitampura, Delhi-110034
 E-mail: cirp.bngglobal@gmail.com; harishtaneja78@gmail.com
 Contact: +91-9811565629

Date: 17.05.2023
Place: New Delhi

IDFC First Bank Limited

(erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited)
 CIN : L65110TN2014PLC097792
 Registered Office: - KRM Towers, 8th Floor, Harrington Road, Chetpet, Chennai- 600031.
 Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022

Notice under Section 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

The following borrowers and co-borrowers availed the below mentioned secured loans from IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited) The loans of the below-mentioned borrowers and co-borrowers have been secured by the mortgage of their respective properties. As they have failed to adhere to the terms and conditions of the respective loan agreements and had become irregular, their loan were classified as NPA as per the RBI guidelines. Amounts due by them to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited) are mentioned as per respective notices issued more particularly described in the following table and further interest on the said amounts shall also be applicable and the same will be charged as per contractual rate with effect from their respective dates.

Sr No.	Loan Account No.	Type of Loan	Name of borrowers and co-borrowers	Section 13 (2) Notice Date	Outstanding amount as per Section 13 (2) Notice	Property Address
1	41869979	LOAN AGAINST PROPERTY	1. RAM SINGH MEENA 2. BIRJURAM ANGADRAM 3. TOPHALI DEVI	17.12.2022	3,67,359.50/-	ALL THAT PIECE AND PARCEL OF PLOT WITH PATTI NO. 49, SITUATED AT GRAM- RAMBAS, GRAM PANCHAYAT-PIPLI, PANCHAYAT SAMITI-MUNDWAR, TEHSIL- MUNDWAR, DISTRICT-ALWAR (RAJ.), ADMEASURING 133.33 SQ. YDS. AND BOUNDED AS: EAST: OPEN LAND AND RASTA, WEST: HOUSE OF ARJUNRAM, NORTH: HOUSE OF POONAM, SOUTH: HOUSE OF RAMSWAROOP.

You are hereby called upon to pay the amounts to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited) as per the details shown in the above table with contracted rate of interest thereupon from their respective dates and other costs, charges etc. within 60 days from the date of this publication, failing which the undersigned shall be constrained to initiate proceedings, under Section 13 (4) and section 14 of the SARFAESI Act, against the mortgaged properties mentioned hereinabove to realize the amount due to IDFC FIRST Bank Limited (erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited). Further you are prohibited under Section 13 (13) of the said Act from transferring the said secured assets either by way of sale/lease or otherwise.

Sd/-
Authorized Officer
IDFC FIRST Bank Limited

Date : 17.05.2023
Place : ALWAR

(erstwhile Capital First Limited, amalgamated with IDFC Bank Limited and presently known as IDFC First Bank Limited)

BCC FUBA INDIA LIMITED

CIN: L51395HP1985PLC012209
 Regd. Office : 4 K.M., Swarghat Road, Nalagarh-174101, Distt. Solan (H.P.)
 Tel : 8626853157, Email Id: delhi@bccfuba.com, Website : www.bccfuba.com

Extract of the Audited Financial Result for the quarter and year ended March 31, 2023

(Rs. in lakhs)

S. No.	Particulars	For the Year Ended			For the Year Ended	
		March 31, 2023	March 31, 2023	March 31, 2022	March 31, 2023	March 31, 2022
1	Total Income	908.39	805.49	857.16	2,897.28	2,871.03
2	Net Profit/(Loss) for the Period (Before Income Tax, Exceptional and/or Extraordinary Items)	114.98	76.79	8.32	244.58	89.10
3	Net Profit/(Loss) for the Period (before Income Tax after Exceptional and/or Extraordinary Items)	114.98	76.79	8.32	244.58	89.10
4	Net Profit/(Loss) for the Period (After Income Tax, Exceptional and/or Extraordinary Items)	100.52	76.79	8.32	230.12	89.10
5	Total Comprehensive Income for the period	95.42	76.79	7.14	225.02	87.92
6	Equity Share Capital	1,531.01	1,531.01	1,531.01	1,531.01	1,531.01
7	Reserve (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	NA	NA	NA	36.51	(188.51)
8	Earnings Per Share (of Rs 10/-each)					
	i) Basic	0.62	0.50	0.05	1.47	0.57
	ii) Diluted	0.62	0.50	0.05	1.47	0.57

Note:

- The above is an extract of detailed format of Quarterly and Yearly Audited Financial Result filed with the stock exchange under regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the Quarterly and Yearly audited Financial Result is available on the stock exchange website www.bseindia.com and on the Company's website www.bccfuba.com.
- The above results were reviewed and recommended by the Audit Committee of the Board and approved by the Board of Directors at their respective meetings held on May 16, 2023.
- The financial results and Statements has been prepared in accordance with the Companies (Indian Accounting Standards) Rules 2015 (Ind AS) prescribed under section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.
- The figures of the previous year/quarter have been regrouped/rearranged/reclassified wherever necessary to correspond with the current year figures.

By the order of the Board
For BCC FUBA INDIA LTD. Sd/-
Abhinav Bhardwaj
Director
(DIN 06785065)

Place : New Delhi
Date : May 16, 2023

FORM G

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Harish Taneja
Resolution Professional for BNG Global India Limited
IBBI Regd. No.: IBBI/PA-002/IP-NO0088/2017-18/10229
Date : 17.05.2023
Place : New Delhi
Correspondence Address: 302, 3rd Floor, R.G. Trade Tower, Netaji Subhash Palace, Pitampura, Delhi-110034
E-mail: cirp.bngglobal@gmail.com; harishtaneja78@gmail.com Cont.: +91-9811565629

Bank of Baroda

Branch - C 14, Dilshad Colony, Delhi-110095,
e-mail - DILSHA@bankofbaroda.co.in

ANNEXURE-A
[Abridged Sale Notice for publication in News Papers for Auction conducted on e-Bkraj portal]
Sale Notice for Sale of Immovable Properties
"APPENDIX- IV-A [See proviso to Rule 8 (6)]
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis for recovery of dues in below mentioned account/s. The details of Borrower/s/Mortgagor/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr. No.	Name & address of Borrower/s / Guarantor/ Mortgagors	Give short description of the immovable property with known encumbrances, if any (Mortgaged by Bank of Baroda)	Total Dues	Date of e-Auction / Time of e-Auction - Start Time to End Time	1. Reserve Price 2. Earnest Money Deposit (EMD)- Rs 3. Bid Increase Amount-Rs.	Status of Possession (Constructive /Physical)	Property Inspection date & Time.
1	Borrower: Mr Somesh Chakraborty S/o Naresh Chandra Chakraborty R/o A-205, Shipra Neo, Indrapuram, Ghaziabad, Uttar Pradesh - 201014 Mrs Dina Chatterjee W/o Somesh Chakraborty R/o A-205, Shipra Neo, Indrapuram, Ghaziabad, Uttar Pradesh-201014 Mortgagor: Mr Somesh Chakraborty, A-205, Shipra Neo, Indrapuram, Ghaziabad, Uttar Pradesh-201014	All the part and parcel of Residential Property situated at Flat no. SNA-205 (A-Wing) "NEO" on Second Floor (without roof rights), situated in Shipra Suncity-I, Plot No. 11, Vaibhav Khand, Indrapuram, Ghaziabad, Having Super Area of 111.524 sq. mtr and Covered Area of 89.44 sq. mtr Bounded as: North - Flat no. SNA-204, South - Open Space, East - Flat no. SNA-206, West - Open Space	Rs. 90,41,000/- (Rupees Ninety Lakhs Forty One thousand only) plus interest and other charge (including legal charges) thereon from 20/03/2023	27-06-2023 02:00 PM TO 06:00PM	Reserve price Rs. 62,40,000/-, EMD 6,24,000/- and increase amount Rs. 50000/-	Physical Possession	22.06.2023 10.00 AM to 2.00 PM

1. For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction.htm> and <https://ibapi.in>. Also, prospective bidders may contact the Authorised officer on Tel No/ Mobile- 9818742414

Date : 15-05-2023, Place : New Delhi
Authorised Officer (Bank of Baroda)

Indiabulls Asset Reconstruction Company Limited

(CIN:067110MH2006PLC305312)
Reg. Office: One International Centre, Tower-1, 9th Floor, Senapati Bapat Marg, Elphinstone Road, Mumbai-400013. Tel : (022) 62589220 Fax: (022) 62589295
Corp. Office: Indiabulls House, 422 B, Udyog Vihar, Phase IV, Gurugram - 122016
Tel: (0124) 6681212 Fax (0124) 6681111

[See proviso to rule 8 (6)]
M/s Rajawat Sales Corporation - Sale Notice for sale of immovable properties

Sale Notice for selling of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Indiabulls Asset Reconstruction Company Limited (Acting in its capacity as a Trustee of Indiabulls ARC XIV Trust), the Secured Creditor, will be sold through public auction on "As and where is basis", "as is what is basis", "whatever is there is basis" and "No recourse Basis" on 05th June, 2023 for recovery of Rs. 72,87,311/- (Rupees Seventy Two Lacs Eighty Seven Thousand Three Hundred & Eleven Only) as on 30.09.2020 as mentioned in notice dated 22.10.2020 issued u/s 13(2). The dues as on 28.02.2023 are Rs. 95,94,526/- (Rupees Ninety Five Lakhs Ninety Four Thousand Five Hundred & Twenty Six only) due to the Secured Creditor from M/s Rajawat Sales Corporation (Borrower), Mr. Ravindra Singh (Co-Borrower), Mrs. Guda (Co-Borrower), Late Sh. Kishan Gopal Singh (Mortgagor/ Through Legal Heirs) pertaining to the Loan Number RRA00860N. The reserve price of the property and the earnest money and other important details is given below.

Short description of the immovable properties

S. No.	Description of property	Reserve Price EMD Bid increase amount	Inspection Date & Time	Last Date of Bid Submission	Auction Date & Time
1.	Plot No. 47, Brij Mandal Colony, Kalwar Road, Jhotwara, Jaipur 302012, Rajasthan. Owned by Late Sh. Kishan Gopal Singh Type: Freehold and Residential Note: Other Dues not known to Secured Creditor	Rs. 79,20,000/- Rs. 7,92,000/- Rs. 50,000/-	26.05.2023 12.00 P.M. to 1.00 P.M.	02.06.2023 upto 5:00 PM	05.06.2023 from 12.00 PM to 1.00 PM

Authorised Officer: Mr. Govind, Mobile No. 8800468768

For detailed terms and conditions of the sale, please visit the portal of Auction Tiger www.auctiontiger.in, <https://sarfaesi.auctiontiger.net>

Place: Jaipur (Rajasthan)
Date: 17.05.2023
Authorised Officer (Acting in its capacity as a trustee of Indiabulls ARC XIV Trust)

ACHIEVEMENT - CWC

A proud moment for CWCians, as Kunal Prabhakar, (Executive Engineer) and a professional mountaineer scaled to 6, 119 mt above sea level and hoisted the National flag at Mt Loubche East, Nepal. This way he has raised the CWC sports and adventure bar to new height. He intends to take two more similar expeditions before going for MT Everest next year.

LAUNCH - THDCIL

THDCIL has launched an awareness campaign aimed at promoting the highest standards of integrity & preventing corruption under the directives of the Central Vigilance Commission. THDCIL organized various competitions like essay writing and poster making competitions at GIC Narendra Nagar, Tehri Garhwal.

INAUGURATION - PNB

PNB has opened a new branch in Sector 75, Noida recently. Inauguration was done by MP Mahesh Sharma. On this occasion MD & CEO of PNB Atul Kumar Goel & CGM of Delhi zone Sameer Bajpai and other GM's of Delhi Zone were present along with all Circle Heads of Delhi zone.

AWARD-CWC

Nakul Basumatary of CWC Guwahati Region received the 2nd prize for his performance in the All India Public Sector Sports Control Board Chess Tournament (AIPSSCB) held at Shillong in April 2023. He bagged the Prize for the talented & upcoming chess players from Member Public Sector Undertakings.

CSR - INDIANOIL

Sukla Mistry, Director (Refineries), IndianOil, presented a built-up cabin truck to National Zoo, Delhi under CSR, which will support in enhancing nutrition management of wild animals housed at the Delhi Zoo. The built-up cabin truck will be primarily used for food distribution, animal translocation programme by the authorities.

INAUGURATION- POWERGRID

RK Singh, Union Minister of Power, New & Renewable Energy, GOI laid the foundation stone for augmentation of 220/132 KV POWERGRID Ara Substation in presence of Bijendra Prasad Yadav, Energy Minister, Bihar. K. Sreerant, CMD and Dr. VK Singh, Director, Personnel were also present.

SPORTS & CULTURAL MEET -DFCCIL

Sports & Cultural programmes had been organized at the Heavy Haul Institute, where Junior Manager & Executive OP&BD employees are undergoing initial training. On the occasion, RK Jain, MD, DFCCIL, distributed prizes to the winners in presence of N Srinivas Dir/OP&BD, Hira Ballabh Dir/Fin, Ashish Kumar CVO.

NATIONAL LOK ADALAT - DRT

National Lok Adalat is held recently at DRT Dehradun under the Chairmanship of UK Sharma (HJS), Presiding Officer along with Yogesh Kumar, Secy/Registrar, Kanhaiya Kumar, Asst Registrar, R P Singh & Hemant Kral, Recovery Officers, Pankaj Kumar, Sanjay Kumar and other staff of the tribunal.

CORPORATE BRIEFS

MEETING-NTPC DADRI

The 11th meeting of the Town Official Language Implementation Committee, Dadri was held recently at National Capital Power Station, Dadri under the chairmanship of GB Rao, CGM, Dadri. Dr. Chhabil Kumar Meher, Dy Dir (Implementation), official Language Department, was the special guest in this meeting.

INTERACTION MEET-IREDA

IREDA conducted its 13th Stakeholders' Interaction meet, encouraging discussions on new initiatives, future plans, and taking feedback from esteemed business partners. Pradip Kumar Das, CMD, IREDA chaired the meet, which took place through a virtual platform, facilitating broad participation. The stakeholders' meet commenced with a comprehensive presentation, highlighting IREDA's historic financial results, recent achievements, major initiatives undertaken for Renewable energy sector development, and the effective implementation of suggestions received during previous interaction meets. Emphasis was also placed on future plans aligned with the ambitious targets set by the GOI for the growth of the RE sector.

APPOINTMENTS

ONGC Manish Patil has joined as the Director (Human Resources) of the Energy Maharashtra Oil and Natural Gas Corporation Limited (ONGC). He brings with him, rich and varied experience of over three decades, spanning Operations & Supplies, Information Systems and Management Services in HR. He had served as the Regional HR Head at IndianOil's Northern Regional Office & as the Head of Institutional Business in the Southern Region. He was also an ED HR & CSR at IndianOil's Corporate Office. A mechanical engineer from the Govt. Engineering College, Raipur, he holds an Executive MBA degree from the University of Ljubljana, an Advanced Diploma in Cyber Laws from Government Law College, & a Post Graduate Diploma in HRM.

NSIC Gaurav Gulati has assumed the charge of Director (Finance), The National Small Industries Corporation Ltd (NSIC) on 09.05.23. He is a fellow member of the Institute of Chartered Accountants of India. He is also a Qualified Cost Accountant (ICAI), Company Secretary (ICSI) and MBA in Finance. Gulati has Rich Professional Experience of more than 23 years working in the areas of Corporate Accounting, Contract Management, Financial Management, SAP/ERP Implementation etc. Prior to Joining NSIC Ltd. He has served in various reputed organizations such as IndusInd Bank, SAIL Ltd., NTPC & NBCC in various domain of Finance.

PETRONET

During the current quarter ended 31 st March, 2023, Dahej terminal processed 172 TBTU of LNG as against 154 TBTU during the previous quarter ended 31 st Dec., 2022 & 178 TBTU during the corresponding quarter ended 31 st March, 2022. During the current financial yr ended 31 st March, 2023, Dahej terminal processed 704 TBTU of LNG as against 793 TBTU processed during the previous financial year ended 31 st March, 2022. The Company has reported PBT of Rs 818 Cr in the current quarter, as against Rs 1,586 Cr in the previous quarter & Rs 984 Cr in the corresponding quarter. The PAT of the current quarter is reported at Rs 614 Cr as against the PAT of the previous & corresponding quarters of Rs 1,181 Cr & Rs 750 Cr respectively. The Company has reported highest ever turnover of Rs 59,899 Cr in the current financial year as against Rs 43,169 Cr in the previous financial yr, registering a growth of 39%. The Company has reported PBT & PAT of Rs 4,335 Cr & 3,240 Cr in the current financial yr as against Rs 4,474 Cr & Rs 3,352 Cr respectively in the previous financial yr.

CISS

Under the guidance of DM (West) & SDM (Rajouri Garden), a movie show was organized for street children recently. This movie show programme was conducted as a part of the Project (Children in Street Situations) ongoing in District West from Mid December, 2022.

McNROE

A leading personal care products company offering high-quality fragrances, McNROE Consumer Pvt. Ltd, released its insights on how fragrances define personality & enhance personal image. Ankit Daga, the Head of Business Development at McNROE, highlighted fragrances' ability to convey unique personality, identity & values.

ACADEMICS

Nirmal Bhartiya School, Dwarka, Delhi organised a reading project for the students. Dr. S Rituparn, Dir, KK Birla Foundation; Dr. Lalitya Lalit, Editor, NBT; Usha Chhabra, Independent Storyteller & Pod-caster & Kamini Jha were invited for the talk. as a part of a special programme organised for the students. The Hindi department & the school management have taken a new initiative to create interest in art and literature for the new generation.

FAITH ACADEMY SCHOOL'S AANYA TALWAR secures 98.2% in best of 4 subjects in class 12 CBSE board exam with 100 marks in Mass Media & 98 in Political Science & Sociology. According to teachers & parents she was the bright child from her primary classes. Without any coaching she reached to this level as she has developed habit of reading since her childhood.

BILLABONG HIGH INTERNATIONAL SCHOOL

The three toppers from Noida's Billabong High International School in the grade XII board examination are Reene Bisht with 94.4% in the Science stream, Aarnav Agarwal with 97.8% in the Commerce stream & Mysha Azhar with 98% in the Humanities stream.

PRESTIGE UNIVERSITY The Chairman & Chancellor of the Prestige Group of Industries & Educational Institutions, Dr Davish Jain, has been bestowed with the Iconic Educationist & Agri Industries Leader of India 2023 award at the 5th National Education Excellence Conclave. Prestige University has been recognized as the Best Upcoming University in Madhya Pradesh 2023.

